### प्रेस प्रकाशनी PRESS RELEASE



# भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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November 01, 2021

#### **Cancellation of Certificate of Authorisation**

The Reserve Bank of India, in exercise of the powers conferred on it under the Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (CoA) of the below mentioned Payment System Operators (PSOs):

## 1. Issuance of Prepaid Payment Instruments

Sr. No.	Company's Name	Registered Office Address	CoA No. & Date	Date of Cancellation	Reason for Cancellation
1.	DigitSecure	Plot No: 1303 and	50/2012	30.09.2020	Voluntary
	India	1304, 4th Floor,	dated		Surrender
	Private	Khanamet, Hitech	23.07.2012		
	Limited	City, Ayappa			
		Society, Madhapur,			
		Hyderabad - 500 081			
2.	Kedia	518, 5th Floor,	85/2015	30.09.2020	Voluntary
	Infotech	Swapnalok Complex,	dated		Surrender
	Limited	S D Road,	29.07.2015		
		Secunderabad - 500			
		003			
3.	Oxigen	2nd Floor,	31/2010	31.12.2020	Voluntary
	Services	Building 77 B,	dated		Surrender
	(India)	Shaheed Ripon	18.01.2010		
	Private	Katyal Marg,			
	Limited	Sector 18,			
		Gurugram – 122 015			

Following the cancellation of the CoA, these companies cannot transact the business of issuance and operation of Prepaid Payment Instruments. However, customers or merchants having a valid claim, if any, on these companies as PSOs, can approach them for settlement of their claims within three years from the date of cancellation.

## 2. Setting up, owning and operating White Label ATMs

Sr. No.	Company's Name	Registered Office Address	CoA No. & Date	Date of Cancellation	Reason for Cancellation
1.	Muthoot	2nd Floor,	64/2014	30.09.2020	Voluntary
	Finance	Muthoot Chambers,	dated		Surrender
	Limited	Banerji Road,	30.01.2014		
		Kochi – 682 018			

Following the cancellation of the CoA, the company cannot transact the business of setting up, owning and operating White Label ATMs.

(Yogesh Dayal) Chief General Manager

Press Release: 2021-2022/1129